

**Retention of Government Accommodation on Transfer**

2706. SHRI MADAN LAL KHURANA: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether there is any provision under the rules for allowing retention of the Government accommodation at the last duty station of transfer from that station and when no accommodation is available at the new station of posting;

(b) if so, the details thereof and if not, the reasons therefor;

(c) the steps taken by the Government to allow retention of the accommodation at the last station;

(d) the details of the stations outside Delhi where Government accommodation is available, type-wise and number-wise and that accommodation is adequate or falls short of the requirement; and

(e) the steps taken to construct more accommodation at these stations and at stations where no accommodation exists?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) to (c). The Government employees on transfer are allowed to retain the Government accommodation at the last station of posting for a period of two months on payment of normal licence fee. Further retention of 6 months can be allowed on medical/educational grounds on payment of double the normal licence fee irrespective of the fact whether the Government accommodation is available at the new station of posting or not. In view of the acute shortage of General Poll accommodation it is not possible to allow retention beyond this period even in case of transfer to such station where Government accommodation is not available.

(d) A statement indicating the type-wise accommodation available at various stations outside Delhi including demand and shortage is enclosed.

(e) The Government accommodation at a particular station is constructed keeping in view the resource constraints and the concentration of the Government employees there.

## STATEMENT

Statement showing the General Pool residential accommodation available as on 31.12.90 at Regional Stations

Sl. No.	Types	I	II	III	IV	V	VI	VII	Hostel	Total Availability	Demand**	Shortage**
1	2	3	4	5	6	7	8	9	10	11	12	13
1.	Bombay	3139	3341	1091	532	192	89	—	—	8384	41780	33396
2.	Culcutta	1426	1893	1118	141	138	105	—	84	4905	8767	3862
3.	Madras	450	824	331	323	85	16	—	44	2073	3777	1704
4.	Kerala	364	239	87	29	24	5	4	—	752	2485	1733
5.	Kanpur	216	627	245	126	55	12	1	—	1282	1973	691
6.	Faridabad	390	704	200	140	52	16	—	—	1502	2091	589
7.	tiabad	176	304	132	—	—	—	—	—	612	768	156
8.	Chandigarh	441	664	304	32	4	2	—	—	1447	5766	4319
9.	Lucknow	128	168	112	48	—	—	—	52	508	*4713	4205
10.	Bangalore	284	280	154	84	26	—	—	—	828	2616	1788

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1	2	3	4	5	6	7	8	9	10	11	12	13
11.	Hyderabad	152	296	160	32	36	—	—	—	676	• 569	107
12.	Shillong	20	32	24	—	—	—	—	—	76	1899	1823
13.	bre	144	115	14	14	11	—	—	—	298	• 653	367
14.	Imphal	4	12	16	—	—	—	—	—	32	• 41	9
15.	Kohima	8	16	13	—	—	—	—	—	37	• 81	54
16.	Agartala	22	8	10	—	—	—	—	—	40	• 40	—

\* The information in respect of these stations pertain to the period ending on 31.12.89.

\*\* The demand is based on restricted number of applications called for in the current allotment year 1990-91.